

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 1025 OF 2024

IN THE MATTER OF:

Surender Singh Parihar

Applicant

V/s

State of U.P. & Ors.

Respondent

MEMO OF PARTIES (As per order dated 23.01.2024)

Surender Singh Parihar

Applicant

Versus

1. State of Uttar Pradesh

Through Secretary Environment, Forests and Climate Change Department,
Government of Uttar Pradesh,
Office of the Principal Chief Conservator of Forests (PCCF),
17, Rana Pratap Marg, Lucknow-226001

Email: pccf-up@nic.in

....(RESPONDENT NO 1)

2. Director, Mining and Geology,

Government of Uttar Pradesh

Khanji Bhawan 27/8, Raja Ram Mohan Rai Marg, Lucknow-226001

Email : director@dgmup.org

....(RESPONDENT NO 2)

3. District Magistrate, Jhansi

District Magistrate Office Collectorate Jhansi-284001, U.P.

Email: dmjha@nic.in

....(RESPONDENT NO 3)

4. CPCB, Through Member Secretary

Parivesh Bhawan, Maharshi Valmiki Marg,
East Arjun Nagar, Vishwas Nagar Extension,
Vishwas Nagar, Shahdara, Delhi 110032

Email: miscb.cpcb@nic.in

....(RESPONDENT NO 4)

5. Uttar Pradesh Pollution Control Board (UPPCB)

Through Member Secretary

TC-12V, Vibhuti Khand, Gomti Nagar, Lucknow,226010

Email: ms@uppcb.in

....(RESPONDENT NO 5)

6. Uttar Pradesh State Environment Impact Assessment Authority (UPSEIAA)

Through Member Secretary

Vineet Khand-1, Gomti Nagar, Lucknow-226010

Email: seiaaup@yahoo.com

....(RESPONDENT NO 6)

7. M/s Bharosa Sarkar

(Project Proponent)

Gata No. 908, Block no. 2 Village Kharvanch,
Tehsil Garautha, District Jhansi

....(RESPONDENT NO 7)